## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP (CAA) No. 63/NCLT/AHM/2017 With CA(CAA) No. 36/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2017

Name of the Company:

Safal Consturction Pvt. Ltd.

Bsafal Infraheights Pvt. Ltd. (Joint Application)

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

1. D. N. Raine

Pellione

Petitioner

3. Yuvrai Thakore

Advocate Petitioners

## **ORDER**

Learned Advocate Ms. Dharmistha Raval with Learned Advocate Ms. K K Raval with Yuvraj Thakore present for Petitioner.

At request of petitioner Counsel.

List the matter on 23.08.2017.

MEMBER JUDICIAL

Dated this the 3rd day of August, 2017.